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**Telecom Disputes Settlement & Appellate Tribunal
(Government of India)**

R.No.376, 4th Floor
Hotel Samrat, Kautilya Marg
Chanakyapuri
New Delhi – 110 021

F.No.23/5/2016-17(Vol.II)/Admn./

Dated: 24th April, 2024

NOTICE/CIRCULAR

Subject: Notice Inviting Expression of Interest (EOI) for Procurement of e-filing software for e-Court and upgradation of existing Case Information System(CIS) Software of TDSAT – reg.

This Tribunal invites Expression of Interest (EOI) from the reputed and experienced firm(s)/vendor(s) in the relevant field for the design and development of e-filing software and upgradation of existing CIS Software of TDSAT with operation & maintenance of the same **for a minimum period of 5 years**, which may be extendable for the further period of 5 years, subject to the terms and conditions as may be specified by TDSAT:-

The general terms & conditions of this Notice/Circular are as under:-

1. The e-filing software must be similar to the e-filing software being used presently **by the Delhi High Court.**
2. The interested firm(s)/vendor(s) are invited to submit their proposals and necessary quotation(s)/bids with technical specifications in sealed covers in respect of the proposed e-filing software/upgradation of CIS Software to the

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undersigned **by 27th May, 2024 till 05:00 P.M.** clearly mentioning the rates inclusive of GST/Tax etc., technical specifications, support conditions and the delivery schedule of the product.

3. The proposal along with quotation(s)/bids must be submitted in two envelopes duly sealed viz. technical bid and financial bid by the firm(s)/vendor(s) clearly superscribed as **“Proposal along with Technical/Financial bid for Procurement of e-filing software for e-Court and upgradation of CIS Software of TDSAT”**.
4. The firm(s)/vendor(s) should submit their proposal(s) along with bids accompanied by an Earnest Money Deposit (EMD) of **Rs.1,00,000/- (Rupees One Lakh Only)** in the name of **“The Registrar, TDSAT, New Delhi”**. Quotations/Bids received without EMD(s) shall be summarily rejected and no request for waiver will be entertained.
5. No proposal(s) with quotations/bids shall be entertained **after due date**. Sealed envelope(s) **without subject having been mentioned on them shall be summarily rejected**.
6. The proposal(s) along with quotations/bids must be tendered strictly in the format mentioned in **Annexure ‘A’** and **Annexure ‘B’** attached to this Notice/Circular. The vendor/firm must be careful while submitting their Quotations/Bids so as to avoid any kind of cutting/overwriting in the tender documents. Quotations/Bids offered in such format or in any other format than prescribed herein, shall be liable to be rejected.

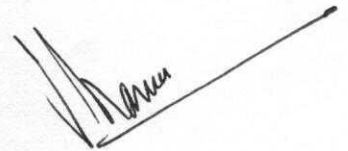
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7. The selected eligible L-1 vendor/firm shall be bound to supply the required product/carry out the requisite upgradation of CIS Software within **30(thirty) days** from the date of issuance of purchase order.
8. The selected vendor shall also be required to submit the name and other details of SPOC (Single Point of Contact) person(s) for after-sale support and will also ensure that the complaints notified to designated SPOC person are attended and resolved expeditiously. It shall be mandatory for the vendor to provide One (1) Technical Staff in TDSAT to support the software during its operation and maintenance.
9. The successful vendor/firm shall further abide by the condition that if a complaint is lodged, the same shall be attended to immediately and resolved during the same day. If the vendor/firm fails to respond within the stipulated period to attend/resolve complaint(s), the vendor/firm shall be bound to face the penal actions.

For the purpose of further clarification with regard to the requirement of e-filing software, this Tribunal may also, if so required, call a joint meeting of the prospective vendors/firms in this regard.

This Tribunal reserves the right to modify/amend the terms & conditions of this Notice/Circular at a later stage.



(Pankaj Bhasin)
Admn.Incharge(C)

ANNEXURE 'A'

Price Bid

Name of the firm: _____

Address _____

Contact Number & Email address: _____

S.No.	Description of Product	Price quotation	Maintenance Cost
1			
2			
3			

Signature of the Authorized Signatory
of the firm/vendor/company
Official Stamp/Seal

Date:

Place:

ANNEXURE 'B'

Technical Bid

Name of the firm: _____

Address _____

Contact Number & Email address: _____

S.No.	Description of Product	Platform Description	Date of Completion of product supply and installation
1			
2			
3			

Signature of the Authorized Signatory
of the firm/vendor/company
Official Stamp/Seal

Date:

Place: